THE HIGH COURT OF ORISSA: CUTTACK COURT OFFICER SECTION

QUOTATION CALL NOTICE

File No.III-A-01/2025

No. 17110 Dtd. 28.10.2025

Sealed price quotations are invited from interested local authorized scrap dealers/recycler for the sale of miscellaneous scrap items (Aluminium/Iron/Tin/Fiber/Plastic/Glass scraps) of this Court on "As is Where Is and whatever there is" basis. The items shall be sold to the quotationer who will quote the highest rate per kilogram of different category of scrap items. The sealed price quotations are invited for the whole lot and no quotation shall be accepted for any part of the scrap items.

The upset value fixed on per kilogram basis for different categories of scrap items are as mentioned below-

- a. Aluminium scrap- Rs. 190/- per kg.
- b. Iron Scrap- Rs. 25/- per kg.
- c. Tin Scrap-Rs. 15/- per kg.
- d. Fiber Scrap- Rs. 10/- per kg.
- e. plastic Scrap- Rs. 10/- per kg.
- f. Glass scrap- Rs. 01/- per kg.

Bidders should clearly mention the **rate offered per kilogram** for each category of scrap and must submit the same in a sealed cover super scribed "Quotation for Purchase of Miscellaneous Scrap items" and addressed to "The Registrar (Judicial), High Court of Orissa, Cuttack."

The sealed quotations(Containing both Technical Bid and Financial bid) must reach the office on or before **10.11.2025 up to 3:00 P.M.** by speed post/Registered post/courier and can also be directly submitted at the Administrative Diary section of the High Court of Orissa.

The office shall not be responsible for any kind of postal transit delay. The quotations shall be opened on the scheduled date in presence of the available bidders or their authorized representatives as tabled below in the Chamber of Registrar(Judicial).

Critical Date Sheet:-

| S1. No. | Bidding schedule | Deadline | |
|------------|--------------------------------------|--------------------------------|---------------------------|
| | | Date | Time |
| 1 | Date of issue of Tender Documents | 28.10.2025 | 1:00 PM |
| 2 | Bid receive due date and time | 10.11.2025 | 3:00 PM |
| 3 | Item inspection schedule | 29.10.2025 to 07.11.2025 | 10:00 AM to 5:00 PM |
| 4 | Opening of bid document | 11.11.2025 | 12:00 PM |

The High Court reserves the right to accept or reject any or all quotations without assigning any reason thereof.

Terms and Conditions

- 1. Interested bidders may physically inspect the items between 10.00 AM to 5.00PM on any working days between 29.10.2025 to 07.11.2025. Interested bidders, if so desire, may contact to Court Officer Section via Mobile No. 8847822308/7504692165 for any clarification in this regard.
- **2.** The representative of the quotationers who would like to participate in the bid opening should bring their valid identity proof.
- **3.** No quotation either by post or by hand shall be received after the specific time and date as mentioned above. No extension of date and time shall be allowed.
- **4.** The scrap materials will be sold strictly on "As is where is and whatever there is" basis and the bidder shall have no claim for segregation, sorting, or selection of items.
- 5. The successful bidder shall lift all the scrap materials from the Court premises within five (05) working days from the date of issue of the work order.
- **6.** The successful bidder i.e. the highest bidder will have to deposit the entire sold amount in cash before lifting of the scrap materials.
- **7.** The transportation, loading, unloading, and labour charges shall be borne entirely by the successful bidder at their own cost.
- **8.** The scrap materials shall be weighed in the presence of an authorized representative of the Court before lifting.

Registrar(Judl.) High Court of Orissa

Memo No. 17111 (2) Dtd. 28.10.2025
Copy forwarded to the:

- 1. Office Notice Board
- 2. Superintendent, IT Cell for uploading the same in the OHC website

High Court of Orissa

HIGH COURT OF ORISSA: CUTTACK TECHNICAL BID

| SL. No. | Description | Information |
|------------|--|-------------|
| 1 | Name of the Scrap dealer/Recycler with detail address. | |
| 2 | Name of the Contact person with contact details | |
| 3 | PAN card details (With self-attested copy) | |

Signature of the Bidder with seal and date

HIGH COURT OF ORISSA: CUTTACK FINANCIAL BID

| SL. No. | Description | Information |
|------------|--|--|
| 1 | Name of the Scrap dealer/Recycler with detail address. | |
| 2 | Per kilogram quoted price for different category of scrap articles | 1. Aluminium : per kg |
| | | 2. Iron : per kg 3. Tin : per kg |
| | | 4. Fiber : per kg |
| | | 5. Plastic : per kg |
| | | 6. Glass : per kg. 7. other scrap articles (if |
| | | any) per kg |
| | | |

Signature of the Bidder with seal and date